

ØITEM NO.108 (MM) COURT NO.6 SECTION IIC

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1582/2013

RAJAGOPAL

Appellant(s)

VERSUS

MUTHUPANDI @ THAVAKKALAI & ORS.

Respondent(s)

(with appln. (s) for permission to file additional documents and office report)

Date : 14/02/2017 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed, the matter is adjourned for two weeks.

(R. NATARAJAN) (SNEH LATA SHARMA)

Court Master Court Master